

HIGH COURT OF DELHI: NEW DELHI
SHERSHAH ROAD, NEW DELHI-110003

OUT-AT-ONCE

5973
No. /DHC/GAZ.IIB/G-8/SC/2022

Dated: 01/11/2022

From:

The Registrar General,
High Court of Delhi,
New Delhi.

To ✓

The Principal District & Sessions Judge (Hqrs.),
Tis Hazari Courts,
Delhi.

Sub: Repatriation of Ms. Anju Bajaj Chandna, DHJS, from Registrar, Hon'ble Supreme Court of India to her parent cadre.

Sir,

I am directed to forward herewith a copy of the letter dated 17.10.2022 received from the Registrar (Admn.I), Supreme Court of India, on the above subject, for information and necessary action.

Encl.: As above

Yours sincerely,

Amit Narayan
(Amit Narayan Bharthuar)
Assistant Registrar (Gaz.IIB)
for Registrar General

Endst. No. /DHC/GAZ.IIB/G-8/SC/2022

Dated:

Copy forwarded for information and necessary action to:-

1. The Principal District & Sessions Judge (Hqrs.), Tis Hazari Courts, Delhi.
2. Ms. Anju Bajaj Chandna, DHJS, with the request to report to the Principal District & Sessions Judge (Hqrs.), Tis Hazari Courts, Delhi for joining on being relieved from Hon'ble Supreme Court.
3. Joint Registrar (Gaz.-IA), High Court of Delhi, New Delhi.
4. Joint Registrar (Gaz.-IB), High Court of Delhi, New Delhi.

Well Sr.
P. 285/11/22
(Amit Narayan Bharthuar)
Assistant Registrar (Gaz.IIB)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

No. F.5 (1)/2022/82601-640

Dated, Delhi the 03 NOV 2022

Sub:- Repatriation of Ms. Anju Bajaj Chandana, DHJS, From Registrar,
Hon'ble Supreme Court of India to her parent cadre
Copy forwarded for information to:-

1. The Ld. Principal District & Sessions Judge, New Delhi District, Patlala House Court, Delhi/New Delhi.
2. The Officer In-Charge, Administration I,II,III, Accounts, General Branch, Vigilance, Mediation Cell, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee (Hindi/English) and Computer Branch, Tis Hazari Courts, Delhi.
3. The Administrative Civil Judge, (Central), Tis Hazari Courts, Delhi.
4. The Sr. A.O.J / A.O.J, Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', ACR Cell & Vulnerable Witness Deposition Complex(VWDC), Central District, Tis Hazari Court, Delhi.
5. The PRO, Tis Hazari Courts, New Delhi.
6. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
7. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.
8. The 'LAYERS' Section, for uploading on 'LAYERS'.

Kaveri Baweja
(Kaveri Baweja)
District Judge, Comm Court-07,
Officer In-Charge, Judicial Branch (Central)
For Principal District & Sessions Judge (HQs),
Delhi

All communications should be
addressed to the Registrar,
Supreme Court by designation,
NOT by name

PIN 110 201

**SUPREME COURT
INDIA**

NEW DELHI

No. F.6/2021-SCA(I)
Dated : October 17, 2022

From : Rakesh Kumar,
Registrar[Admn.]

To : The Registrar General,
High Court of Delhi
at New Delhi

Sub.: Repatriation of Ms. Anju Bajaj Chandna, Registrar

Sir,

I am directed to state that the Competent Authority has been pleased to repatriate Ms. Anju Bajaj Chandna, a member of Delhi Higher Judicial Service, presently on deputation as Registrar, to her parent cadre i.e. High Court of Delhi on expiry of the existing period of her deputation i.e. with effect from afternoon of 8th November, 2022.

Accordingly, Ms. Anju Bajaj Chandna shall stand relieved of her duties in this Registry with effect from afternoon of 8th November, 2022.

Yours faithfully,



[Rakesh Kumar]